- (b) No such case of suicide or killing of colleagues has come to the notice of this Ministry which can be attributed to prolonged posting of CAPFs and AR personnel.
- (c) 1258 personnel of CAPFs and AR have got consulted by psychologists during the last one year (2014).

Racial violence against persons of SCs/STs

†1034. SHRI P. L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government accepts that the racial violence against SCs/STs is increasing continuously, if so, the State-wise details of such incidents occurred in the last one year;
- (b) the State-wise details of incidents out of the above in which there was loss of life and property; and
- (c) whether it is also a fact that the persons of SC, ST category have also been displaced for safety of life due to the violence, if so, the State-wise details of persons displaced in last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY): (a) and (b) As per information available with the National Crime Records Bureau (NCRB), a total of 40300 & 6826 cases of crime against persons belonging to Scheduled Castes and Scheduled Tribes respectively were reported in the country during 2014. State/UT-wise, crime head-wise cases reported under crime against persons belonging to SCs/STs during 2014 is given at Statement-1 and Statement-II respectively (See below).

(c) The information pertaining to the displacement of SC/ST category of people due to violence is not maintained Centrally.

[†] Original notice of the question was recived in Hindi.

Statement-I
State-wise and Crime head-wise Cases Reported (CR) under various Crime Heads for
Crimes against Scheduled Castes (SCs) during 2014

Sl. No.	State/UT	Murder	Attempt to commit Murder	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Mod- esty of Women	Kidnap- ping and Abduc- tion : Total	Dacoity	Robbery	Arson	Grievous Hurt	Riots	Other IPC crimes	SC / ST (Prevention of Atrocities) Act only	SC / ST (Prevention of
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	34	21	61	2	116	25	12	0	1	9	34	28	1191	570	2104
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3.	Assam	0	0	0	0	1	0	0	0	0	0	0	0	0	1	2
4.	Bihar	56	16	37	3	10	0	0	0	0	50	900	11	4888	1903	7874
5	Chhattisgarh	8	6	71	0	45	0	6	1	0	1	9	11	80	121	359
6.	Goa	0	0	1	0	1	0	0	0	0	0	0	0	2	8	12
7.	Gujarat	25	17	46	0	50	0	62	8	29	1	60	63	495	219	1075
8.	Haryana	21	8	102	7	97	2	44	1	1	4	7	27	108	15	444
9.	Himachal Pradesh	1	0	11	0	6	0	0	0	0	0	0	0	1	94	113
10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11.	Jharkhand	3	5	13	5	9	0	15	0	0	6	33	11	212	591	903
12.	Karnataka	32	19	66	1	40	0	6	0	6	0	7	28	138	1522	1865

13.	Kerala	4	7	121	4	61	0	8	0	1	0	23	25	387	71	712
14.	Madhya Pradesh	79	91	472	2	694	6	87	0	0	17	313	55	1421	57	3294
15.	Maharashtra	43	42	179	1	352	6	37	20	18	11	26	224	475	329	1763
16.	Manipur	0	0	1	0	0	0	0	0	0	0	0	0	0	0	1
17.	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20.	Odisha	6	31	97	0	149	0	16	1	1	13	178	32	1127	6	1657
21.	Punjab	4	3	19	4	8	1	3	0	0	0	2	0	63	16	123
22.	Rajasthan	83	40	348	22	167	0	58	0	1	20	74	1	5833	87	6734
23.	Sikkim	0	0	1	0	1	0	0	0	0	0	0	0	0	1	3
24.	Tamil Nadu	43	36	33	1	13	0	7	0	1	15	4	39	388	906	1486
25.	Telangana	15	16	87	3	65	16	11	0	2	1	132	6	622	451	1427
26.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
27.	Uttar Pradesh	241	60	459	32	427	0	383	1	4	31	348	266	3977	1837	8066
28.	Uttarakhand	3	0	2	0	1	0	0	0	1	0	1	4	26	22	60
29.	West Bengal	1	1	3	0	12	0	0	0	0	0	4	6	79	24	130
	Total State(s)	702	419	2230	87	2325	56	755	32	66	179	2155	837	21513	8852	40208
30.	Andaman and Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi UT*	1	1	3	0	21	0	0	0	1	0	0	0	26	33	86
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	1	0	0	0	0	0	0	0	0	0	0	1	2	1	5
	Total UTs	2	1	3	0	21	0	0	0	1	0	0	1	28	35	92
-	Total (All India)	704	420	2233	87	2346	56	755	32	67	179	2155	838	21541	8887	40300

Source: Crime in India

State wise and Crime head wise Cases Reported (CR) under various Crime Heads for Crimes against
Scheduled Tribes (STs) during 2014

SI. No.	State/UT	Murder	Attempt to commit Murder	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Mod- esty of Women	Kidnap- ping & Abduc- tion : Total	Dacoity	Robbery	Arson	Grievous Hurt	Riots	Other IPC crimes	tion of Atroci- ties) Act	SC / ST (Preven-
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
1.	Andhra Pradesh	5	7	17	1	29	4	10	0	0	1	3	4	239	69	389

^{*} Implies data is provisional disposal of cases/person by police and courts may includes previous year pending cases/persons

3. Assam 0 0 0 1 0 <th>2.</th> <th>Arunachal Pradesh</th> <th>0</th>	2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6 Chhatrisgarh 9 2 109 0 66 0 9 0 0 22 6 48 204 47 6. Goa 0 0 0 0 0 0 0 0 0 22 6 48 204 48 6 7. Gujarat 9 5 35 0 17 0 19 2 1 0 7 12 85 31 223 8. Haryana 0 <t< td=""><td>3.</td><td>Assam</td><td>0</td><td>0</td><td>0</td><td>0</td><td>1</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>1</td></t<>	3.	Assam	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
6. Goa 0 0 0 0 0 0 0 0 0 0 0 0 2 4 4 2 1 0	4.	Bihar	0	2	0	0	1	0	0	0	0	0	18	1	12	43	77
R. Gujarat 9 5 35 0 17 0 19 2 1 0 7 12 85 31 223 8. Haryana 0<	5	Chhattisgarh	9	2	109	0	66	0	9	0	0	0	22	6	48	204	475
8. Haryana 0	6.	Goa	0	0	0	0	0	0	0	0	0	0	0	0	2	4	6
9. Himachal Pradesh 0	7.	Gujarat	9	5	35	0	17	0	19	2	1	0	7	12	85	31	223
10. Jammu and Kashmir 0	8.	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11. Jharkhand 4 1 13 1 5 0 11 0 0 29 2 87 249 402 12. Karnataka 17 5 18 0 9 0 2 0 0 1 11 5 49 280 397 13. Kerala 2 0 42 0 26 0 1 0 0 1 3 4 36 5 120 14. Madhya Pradesh 47 32 399 5 442 3 71 0 5 10 61 15 460 27 1577 15. Maharashtra 20 7 86 0 118 2 8 0 5 4 10 42 86 55 443 16. Manipur 0 0 0 0 0 0 0 0 0 0	9.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
12. Karnataka 17 5 18 0 9 0 2 0 0 1 11 5 49 280 397 13. Kerala 2 0 42 0 26 0 1 0 0 1 3 4 36 5 120 14. Madhya Pradesh 47 32 399 5 442 3 71 0 5 10 61 15 460 27 1577 15. Maharashtra 20 7 86 0 118 2 8 0 5 4 10 42 86 55 443 16. Manipur 0	10.	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13. Kerala 2 0 42 0 26 0 1 0 0 1 3 4 36 5 120 14. Madhya Pradesh 47 32 399 5 442 3 71 0 5 10 61 15 460 27 1577 15. Maharashtra 20 7 86 0 118 2 8 0 5 4 10 42 86 55 443 16. Manipur 0	11.	Jharkhand	4	1	13	1	5	0	11	0	0	0	29	2	87	249	402
14. Madhya Pradesh 47 32 399 5 442 3 71 0 5 10 61 15 460 27 1577 15. Maharashtra 20 7 86 0 118 2 8 0 5 44 10 42 86 55 443 16. Manipur 0	12.	Karnataka	17	5	18	0	9	0	2	0	0	1	11	5	49	280	397
15. Maharashtra 20 7 86 0 118 2 8 0 5 4 10 42 86 55 443 16. Manipur 0	13.	Kerala	2	0	42	0	26	0	1	0	0	1	3	4	36	5	120
16. Manipur 0 <td< td=""><td>14.</td><td>Madhya Pradesh</td><td>47</td><td>32</td><td>399</td><td>5</td><td>442</td><td>3</td><td>71</td><td>0</td><td>5</td><td>10</td><td>61</td><td>15</td><td>460</td><td>27</td><td>1577</td></td<>	14.	Madhya Pradesh	47	32	399	5	442	3	71	0	5	10	61	15	460	27	1577
17. Meghalaya 1 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 1 18. Mizoram 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 1 19. Nagaland 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	15.	Maharashtra	20	7	86	0	118	2	8	0	5	4	10	42	86	55	443
18. Mizoram 0 <td< td=""><td>16.</td><td>Manipur</td><td>0</td><td>0</td><td>0</td><td>0</td><td>1</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>1</td></td<>	16.	Manipur	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
19. Nagaland 0 <t< td=""><td>17.</td><td>Meghalaya</td><td>1</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>0</td><td>1</td></t<>	17.	Meghalaya	1	0	0	0	0	0	0	0	0	0	0	0	0	0	1
20. Odisha 9 7 76 2 40 3 12 0 1 3 75 4 296 5 533 21. Punjab 0 1436 23 1681	18.	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
21. Punjab 0 1436 23 1681	19.	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22. Rajasthan 26 6 85 11 51 0 19 0 0 6 18 0 1436 23 1681	20.	Odisha	9	7	76	2	40	3	12	0	1	3	75	4	296	5	533
•	21.	Punjab	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	22.	Rajasthan	26	6	85	11	51	0	19	0	0	6	18	0	1436	23	1681
23. SIKKIM 0 0 0 0 1 0 0 0 0 0 0 0 0 0 1	23.	Sikkim	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1

Written Ans. to Std. and

 $[30 \ July, \ 2015] \ \textit{Ustd. Ques. of 29 July, 2015} \quad 1019$

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1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
24.	Tamil Nadu	1	0	0	0	0	0	0	0	0	1	0	0	10	6	18
25.	Telangana	6	2	32	0	41	3	1	0	0	1	25	3	148	71	333
26.	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27.	Uttar Pradesh	1	0	0	0	0	0	0	0	0	0	0	0	0	23	24
28.	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
29.	West Bengal	0	2	11	4	14	1	3	0	0	0	5	3	48	16	107
	Total State(s)	157	78	923	24	862	16	166	2	12	28	287	101	3042	1116	6814
30.	A & N Islands	0	0	1	0	0	0	0	0	0	0	0	0	3	2	6
31.	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32.	D & N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	3	3
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34.	Delhi UT*	0	0	1	0	0	0	0	0	0	0	0	0	0	1	2
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36.	Puducherry	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1
	Total UTs	0	0	2	0	1	0	0	0	0	0	0	0	3	6	12
	Total (All India)	157	78	925	24	863	16	166	2	12	28	287	101	3045	1122	6826

Source: Crime in India

^{*} Implies data is provisional disposal of cases/person by police and courts may includes previous year pending cases/persons